### **GOVERNMENT OF INDIA**

# **MINISTRY OF EXTERNAL AFFAIRS**

# LOK SABHA

#### **UNSTARRED QUESTION NO-5553**

### ANSWERED ON- 04/04/2025

# **TAHAWWUR RANA'S EXTRADITION**

# **5553. SHRI BALASHOWRY VALLABHANENI**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

(a) whether the US Administration has approved Tahawwur Rana's extradition; and

(b) if so, the time by which the above accused is expected to be brought back to India?

#### ANSWER

### THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

#### (SHRI KIRTI VARDHAN SINGH)

(a to b) During the visit of Prime Minister to Washington DC on 13 February 2025, the U.S. Administration conveyed that it had approved the extradition of Tahawwur Rana to India.

Mr. Rana's application for a stay on this decision is before the U.S. Supreme Court which is expected to pronounce on it soon.

Both India and the U.S. remain engaged on the case and are working closely to complete the necessary formalities to allow for the swift extradition of Tahawwur Rana to India.

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